GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 1573

TO BE ANSWERED ON: 27.11.2019

DIGI GAON PROJECT

1573. DR. KALANIDHI VEERASWAMY: SHRI RAMALINGAM S.: SHRI A. RAJA:

Will the Minister of Electronics & Information Technology be pleased to state:

- (a) the salient features of Digi-Gaon Project;
- (b) the number of villages covered initially under the project across the country, State/UT-wise including the State of Tamil Nadu;
- (c) the funds sanctioned, allocated and utilized under this project since its inception across the country, State/UT-wise including the State of Tamil Nadu;
- (d) whether the Government proposes to expand this project across the country and if so, the details thereof, State/UT-wise including the State of Tamil Nadu;
- (e) whether the Government proposes to expand Common Service Centres (CSCs) under the aforesaid project and if so, the details thereof, State/UT-wise including the State of Tamil Nadu along with the funds likely to be sanctioned for the same; and
- (f) whether the Government proposes to include entrepreneurship opportunities for the rural residents specially women under the said project and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) and (b): Ministry of Electronics and Information Technology (MeitY) initiated the Digital Village Pilot Project titled "Pilot Project- Implementation of Digital Village" on 31st October 2018. The project is being implemented by CSC eGovernance Services India Limited. 700 Gram Panchayats(GP)/Village with atleast one GP/village from each district of the State/UT are being covered under the pilot implementation of the project. The following are the salient feature of the project-

- i. Government to Citizens Services (G2C) Pan Card Services, New Aadhaar enrolment, Updation and modification, Online registration for service selection board, Online registration for public service commission, online registration for Board of professional entrance examination.
- ii. B2C Services Mobile / DTH recharge Ticket Booking (Rail/Air), etc.
- iii. Education Service: Courses offered under this project are as (i) Basic Computer Course (BCC), (ii) Course on Computer Concept (CCC), (iii) Tally Kaushal Praman Patra
- iv. Health Services Tele-Health & Tele-Veterinary consultation
- v. Financial Inclusion-Financial inclusion Awareness programme
- vi. Solar panel powered street lights (8 Solar lights per village)
- vii. Skill Development skill development in (i) Automotive Technician, (ii) Handset repairing, (iii) Field Technician- Home Appliances, and (iv) Electrical Technician.

700 Village across India from the State/UT are covered under the pilot implementation of the project. 32 villages one each from each of the 32 district of Tamil Nadu are being covered under Digital Village Pilot Project. State/UT wise list of the villages is enclosed at **Annexure-I.**

(c): The total budget outlay of the project is Rs.98.324Crores for the Project duration 36 months. The Project does not provision funds for State Governments or their agencies. So far, Rs.20.0 Crore has been released to the project implementing agency and Rs.11.178Crore has been utilized under the project. The tentative funds earmarked from MeitY for the State of Tamil Nadu to cover 32 villages under "Pilot Project-Implementation of Digital Village" is Rs.319.8lakhs.

The State/UT wised funds utilization, as received from CSC eGovernance Service India Limited (Project Implementing Agency), is enclosed at **Annexure-II.**

(d): The Digital Village Pilot project titled "Pilot Project- Implementation of Digital Village" is already being implemented across India as per details mentioned in Annexure-I

- (e): CSC eGovernance Services India Limited (CSC-SPV) is the implementing Agency for the "Pilot Project Implementation of Digital Village" and there is no provision to expand CSCs under the said project.
- (f): Under the project "Pilot Project Implementation of Digital Village", there is no specific provision for women. However, Skill Development component as mentioned in reply of para (a) & (b) above would help in entrepreneurship opportunity for rural residents.

Annexure-I

SN	State/UT	No. of District
1	Andaman Nicobar	1
2	Andhra Pradesh	13
3	Arunachal Pradesh	21
4	Assam	33
5	Bihar	38
6	Chhatisgarh	27
7	Dadar Nagar Haveli	1
8	Daman & Diu	2
9	Goa	2
10	Gujarat	33
11	Haryana	22
12	Himachal Pradesh	12
13	Jammu & Kashmir	22
14	Jharkhand	24
15	Karanataka	30
16	Kerala	14
17	Lakshadweep	1
18	Madhya Pradesh	51
19	Maharashtra	34
20	Manipur	16
21	Meghalaya	11
22	Mizoram	8
23	Nagaland	11
24	Odisha	30
25	Puducherry	4
26	Punjab	22
27	Rajasthan	33
28	Sikkim	4
29	Tamilnadu	32
30	Telangana	30
31	Tripura	8
32	Uttar Pradesh	75
33	Uttarakhand	13
34	West Bengal	22
	Grand Total	700

S.No	State	No of Digital Village	Fund Sanctioned (in Rs.)	Fund Allocated (in Rs.)	Fund Utilized (in Rs.)
1	Andaman Nicobar	1	9,99,499.60	2,85,714.29	1,59,694.95
2	Andhra Pradesh	13	1,29,93,494.80	37,14,285.71	20,76,034.33
3	Arunachal Pradesh	21	2,09,89,491.60	60,00,000.00	33,53,593.92
4	Assam	33	3,29,83,486.80	94,28,571.43	52,69,933.30
5	Bihar	38	3,79,80,984.80	1,08,57,142.86	60,68,408.05
6	Chhatisgarh	27	2,69,86,489.20	77,14,285.71	43,11,763.61
7	Dadar Nagar Haveli	1	9,99,499.60	2,85,714.29	1,59,694.95
8	Daman & Diu	2	19,98,999.20	5,71,428.57	3,19,389.90

9	Goa	2	19,98,999.20	5,71,428.57	3,19,389.90
10	Gujarat	33	3,29,83,486.80	94,28,571.43	52,69,933.30
11	Haryana	22	2,19,88,991.20	62,85,714.29	35,13,288.87
12	Himachal Pradesh	12	1,19,93,995.20	34,28,571.43	19,16,339.38
13	Jammu & Kashmir	22	2,19,88,991.20	62,85,714.29	35,13,288.87
14	Jharkhand	24	2,39,87,990.40	68,57,142.86	38,32,678.77
15	karanataka	30	2,99,84,988.00	85,71,428.57	47,90,848.46
16	Kerala	14	1,39,92,994.40	40,00,000.00	22,35,729.28
17	Lakshadweep	1	9,99,499.60	2,85,714.29	1,59,694.95
18	Madhya Pradesh	51	5,09,74,479.60	1,45,71,428.57	81,44,442.38
19	Maharashtra	34	3,39,82,986.40	97,14,285.71	54,29,628.25
20	Manipur	16	1,59,91,993.60	45,71,428.57	25,55,119.18
21	Meghalaya	11	1,09,94,495.60	31,42,857.14	17,56,644.43
22	Mizoram	8	79,95,996.80	22,85,714.29	12,77,559.59
23	Nagaland	11	1,09,94,495.60	31,42,857.14	17,56,644.43
24	Odisha	30	2,99,84,988.00	85,71,428.57	47,90,848.46
25	Puducherry	4	39,97,998.40	11,42,857.14	6,38,779.79
26	Punjab	22	2,19,88,991.20	62,85,714.29	35,13,288.87
27	Rajasthan	33	3,29,83,486.80	94,28,571.43	52,69,933.30
28	Sikkim	4	39,97,998.40	11,42,857.14	6,38,779.79
29	Tamilnadu	32	3,19,83,987.20	91,42,857.14	51,10,238.35
30	Telangana	30	2,99,84,988.00	85,71,428.57	47,90,848.46
31	Tripura	8	79,95,996.80	22,85,714.29	12,77,559.59
32	Uttar Pradesh	75	7,49,62,470.00	2,14,28,571.43	1,19,77,121.14
33	Uttarakhand	13	1,29,93,494.80	37,14,285.71	20,76,034.33
34	West Bengal	22	2,19,88,991.20	62,85,714.29	35,13,288.87